

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.120
C.P.(IB)/63(AHM)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Rajkumar Karnawat

.....Applicant

.....Respondent

Order delivered on 17/04/2024

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/ Guarantor : Mr. Rajeev Chawla, Adv for the Mr.Arjun Sheth, Adv.
For the Respondent/FC : .Mr.Atishay Jain, Adv.

ORDER

Ld. Counsels appears and submits that the matter pending before the NCLT Mumbai is now reserved for order vide order dated 27.03.2024.

Ld. Counsel appearing for the FC submits that he has already filed reply and has objection to the admission.

The matter is reserved.

-sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**